

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/868/2011**

Jabalpur, this Friday, the 14<sup>th</sup> day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

B.K. Yende, S/o Late V.R. Yende, aged about 60 years, Dy. Director General (Retd.), All India Radio, R/o "SADBHAVANA", Pavan Bhumi, 396/J-5 & J-6, Shakti Nagar, Sainik Society Road, Jabalpur – 482002.

-Applicant

**(By Advocate – Shri P. Shankaran)**

**V e r s u s**

1. Union of India through the Secretary, Government of India, Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi – 110001.
2. The Chief Executive Officer, Prasar Bharti Broadcasting Corporation of India, 2<sup>nd</sup> Floor, PTI Building, Sansad Marg, New Delhi – 110001.
3. The Director General, All India Radio, Akashwani Bhawan, Sansad Marg, New Delhi – 110001.
4. The Union Public Service Commission through the Secretary, Dholpur House, Shahjahan Road, New Delhi – 110001.
5. Shri Brijeshwar Singh, I.A.S., Director General (Retd.), All India Radio, R/o S-345, Greater Kailash-2, New Delhi – 110048.

- Respondents

**(By Advocate – Shri D.S. Baghel)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-